

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4138
ANSWERED ON:18.05.2006
SETTING UP OF REFINERIES BY ONGC
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present status regarding setting up of refineries in Kakinada (Andhra Pradesh) and Rajasthan by Oil and Natural Gas Corporation Ltd. (ONGC);
- (b) the details of estimated cost of each of these projects; and
- (c) the time by which these projects are likely to be executed?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) : Oil and Natural Gas Corporation Ltd. (ONGC), through its subsidiary, Mangalore Refinery and Petrochemical Ltd. (MRPL) have initiated efforts to consider setting up the following projects:

i) An export-oriented refinery in the coastal belt of Andhra Pradesh near Kakinada, for which MRPL has entered into a Memorandum of Understanding (MOU) with the Government of Andhra Pradesh, Infrastructure Leasing and Financial Services Ltd. (IL & FS) and Kakinada Sea Ports Ltd. (KSPL), and incorporated a Special Purpose Vehicle (SPV) called 'Kakinada Refinery and Petrochemicals Ltd.' (KRPL) on 6.9.2005 at Hyderabad.

ii) A well-head refinery at Barmer in Rajasthan, for processing the crude oil discovered by the Joint Venture of Cairn and ONGC.

(b) & (c): The financial outlays and time-lines for these projects can be worked out only after completion of detailed techno-economic feasibility studies.